Guidelines for volunteer teachers

874. SHRI SHANTARAM NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to introduce volunteer teachers in schools, if so, the definition of "volunteer teachers";

(b) what are going to be their minimum prescribed qualifications;

(c) whether Government proposes to issue guidelines for the purpose; and

(d) whether any assistance/feedback obtained from Rashtriya Swayamsevak Sangh in this regard, if so, details of the feedback given by them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Central Government is working on a pilot programme to involve retired government teachers and others to conduct co-scholastic activities in schools.

The Central Government is in the process of developing guidelines including the minimum qualification, in collaboration with State Governments.

(d) No, Sir.

Cases against Ministry in Central Administrative Tribunal

875. DR. SANJAY SINH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the cases, decided against the Ministry by Central Administrative Tribunal, (CAT) Principal Bench during the last one year;

(b) the details of the appeals preferred by the Ministry, before higher courts against orders passed by Principal Bench of Central Administrative Tribunal in the cases decided against the Ministry, during the last one year;

(c) details of cases in which orders passed by Principal Bench of CAT decided against the Ministry has been accepted by the Ministry but compliance of the same has not been made till date; and

(d) the reasons and justification for non-compliance of court orders made in each case?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) No case has been decided against the Ministry by Central Administrative Tribunal, Principal Bench during the last one year.

(c) and (d) In view of statement in (a) & (b) above, does not arise.